

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR NO.158/20**

**PS DAYALPUR**

**u/s 147/148/149/302 IPC**

**STATE VS. AARIF @ MOTA**

06.01.2021

**Proceedings conducted through V/C.  
This is an application u/s 207 Cr.P.C.**

Present: None.

It is informed by the Niab Court that the matter has already been committed to the Sessions Court.

In these circumstances, the present application u/s 207 Cr.P.C is not maintainable. It is dismissed and disposed of accordingly.

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**CMM/NE/KKD/DELHI/06.01.2021**

**in the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR NO. 57/20  
PS DAYALPUR  
U/s 147/148/149/380/34 IPC  
State vs. Wajid  
06.01.2021**

**Proceedings conducted through V/C.  
This is an application for change of surety.**

Present: None.

No report is received from Jail Superintendent as directed vide order dated 17.12.2020.

Fresh report be called from Jail Supdtt. in view of order dated 17.12.2020.

Copy of this order and copy of order dated 17.12.2020 be sent to Jail Supdtt. concerned for information and necessary compliance.

Be listed on 28.01.2021.

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**CMM/NE/KKD/DELHI/06.01.2021**

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR NO.92/20  
PS GOKALPURI  
u/s 147/148/149/392/427 IPC  
STATE VS. HAZI MEHMOOD KHAN**

06.01.2021

**Proceedings conducted through V/C.  
This is an application for reinvestigation in the instant matter.**

Present: None for the applicant.  
Shri Nitin Rai Sharma Ld. SPP for the State.

Ld. SPP seeks time to file the reply of the  
application.

Opportunity is granted.

Reply be filed on or before NDOH while supplying  
the copies to the applicant.

Be listed for reply and arguments on the  
application on 19.01.2021.

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**CMM/NE/KKD/DELHI/06.01.2021**

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR NO.94/20**

**PS N. Usmanpur**

**u/s 147/148/149 IPC**

**STATE VS. MOHD. ANAS ETC.**

06.01.2021

**Proceedings conducted through V/C.**

**This is an application for cancellation of warrants and for recalling the proceedings u/s 82 Cr.P.C against applicants/accused Irfan and Shoaib Khan.**

Present: Shri Jatin Sapra Ld. Counsel for the applicants.  
Shri Saleem Ahmed Ld. SPP for the State.

Ld. SPP seeks time to file the reply of the application.

Opportunity is granted.

Be listed for filing reply and arguments on the application on 11.01.2021.

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**(DINESH KUMAR)**

**CMM/NE/KKD/DELHI/06.01.2021**

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR NO.241/20  
PS KHAJURI KHAS  
u/s 147/148/149 IPC  
STATE VS. MOHD. AARIF**

06.01.2021

**Proceedings conducted through V/C.**

**This is an application seeking transfer of the case CBI to DIU or any  
other agency.**

Present: None.

Be listed for appearance of the applicant and  
further proceedings on 12.01.2021.

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**CMM/NE/KKD/DELHI/06.01.2021**

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR NO.351/20  
PS Bhajanpura  
u/s 302/120B/341 IPC  
STATE VS. Abbas @ Kunwar Ali**

06.01.2021

**Proceedings conducted through V/C.  
This is an application u/s 207 Cr.P.C.**

Present: None.

The application be listed with file on 11.01.2021.

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**CMM/NE/KKD/DELHI/06.01.2021**

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**CIS NO.107/20**

**U/S 14 OF SARFAESI ACT**

**Union Bank of India Vs. Pramod Kumar**

**Proceedings conducted through V/C.**

**This is an application seeking direction to court receiver for taking physical possession of the property.**

Present: Shri A.K.Giri Ld. Counsel for the applicant/creditor.

Receiver is present in the court.

Ahlmad has reported that the file is not traceable.

Ahlmad is directed to trace the file and put up the same with the application on 11.01.2021.

Order be uploaded on the server.

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**CMM/NE/KKD/DELHI/06.01.2021**